

**From:**  
A. K. Choudhary  
Registrar General,  
High Court of Jharkhand,  
Ranchi

Letter No. 637 /Accts.(Gen.)  
Dated: 30<sup>th</sup> March 2015

To  
The Principal Secretary to the Government,  
Law (Judicial) Department,  
Jharkhand,  
Ranchi

Sub: Regarding surrender of fund

Sir,

With reference to the subject noted above, I am to inform that the Court proposes for surrender of the balance amounts under different heads, as detailed below:

| Head  | Allotment    | Allotment after surrender | Expenditure  | Balance being surrendered |
|---|--------------|---------------------------|--------------|---------------------------|
| Pay & CLA   | 37,26,31,000 | 36,51,31,000 \$           | 35,95,12,591 | 56,18,409                 |
| Office Expenses   | 1,20,00,000  | --                        | 1,19,99,852  | 148                       |
| Fuel & maintenance of motor car   | 46,03,000    | 41,03,000 &               | 31,96,346    | 9,06,654                  |
| Wages   | 1,05,00,000  | --                        | 93,70,305    | 11,29,695                 |
| Wardi   | 15,00,000    | --                        | 14,37,516    | 62,484                    |
| Electricity   | 20,50,000    | 20,00,000 %               | 9,66,403     | 10,33,597                 |
| Telephone   | 34,66,000    | --                        | 27,82,004    | 6,83,996                  |
| Machine & Instrument  | 60,00,000    | --                        | 59,99,565    | 435                       |
| Rent, Rate & Taxes  | --           | --                        | --           | --                        |
| Publication   | 1,20,00,000  | --                        | 1,08,43,883  | 11,56,117                 |
| Library   | 40,00,000    | --                        | 17,78,178    | 22,21,822                 |
| Sumptuary   | 26,00,000    | --                        | 11,98,155    | 14,01,845                 |
| T.A.  | 45,00,000    | --                        | 27,16,725    | 17,83,275                 |
| L.T.C.  | 85,00,000    | --                        | 77,90,028    | 7,09,972                  |
| Legal Expense   | 20,00,000    | 10,00,000 #               | 2,90,000*    | 7,10,000                  |
| Purchase of new motor car   | 2,85,00,000  | --                        | 2,84,99,927  | 73                        |
| Pay and Allowances- Contractual Allowances for Court Managers and Assistant(for supporting Court Managers | 14,80,000    | --                        | 12,00,000    | 2,80,000                  |
| Machine & Instrument(e-Court Project)   | 3,20,00,000  | --                        | 3,15,26,931  | 4,73,069                  |
| Pay <i>after</i> 15/11/2000   | 76,11,000    | --                        | 28,78,827    | 47,32,173                 |
| Medical Reimbursement   | 1,00,00,000  | --                        | 31,65,466    | 68,34,534                 |
| Fuel for generator  | 3,47,000     | --                        | 2,82,692     | 64,308                    |

\$ After surrender of Rs.75,00,000/- vide letter No. 1860/Accts.(Gen.) Dated 21/11/2014.  
& After surrender of Rs.5,00,000/- vide letter No. 1860/Accts.(Gen.) Dated 21/11/2014  
% After surrender of Rs.50,000/- vide letter No. 1860/Accts.(Gen.) Dated 21/11/2014  
# After surrender of Rs.10,00,000/- vide letter No. 1860/Accts.(Gen.) Dated 21/11/2014

This is for your kind information and needful.

Yours faithfully,

*A*  
20.03.15  
Registrar General